

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.110
New IA/3475/ND/2024 IN IB/115/ND/2020

IN THE MATTER OF:

Syrex Infoservices India Pvt Ltd	...	Applicant
Versus		
Kanak Resource Management Ltd	...	Respondent

Under Section 10 (IBC)

Order delivered on 10.07.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/RP : Mr. Gulshan Gaba for RP
For the Respondent :

HYBRID HEARING (PHYSICAL & VC)

ORDER

New IA/3475/ND/2024:-

Learned Counsel for the Applicant/RP is present through VC. The main matter is listed on 15.07.2024 List this IA/3475/2024 along with main matter on **15.07.2024.**

Sd/-

DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

Sd/-

MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)